

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 552
TO BE ANSWERED ON 06.02.2023

Displacement and Rehabilitation of Villages

552. SHRI GUMAN SINGH DAMOR:
SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the measures taken to conserve forests in Madhya Pradesh and the details of works done in this regard during the last three years alongwith the area of forests increased thereunder;
- (b) the number of forest villages displaced due to conservation of National Parks in Madhya Pradesh and the number of tribes dominated village out of these villages;
- (c) the details of scheme to rehabilitate the displaced forest villages in Madhya Pradesh and whether all displaced villages have been rehabilitated and if so, the details thereof;
- (d) whether any families belonging to Tribal community were displaced due to Cheetah Reintroduction Project in Kuno National Park, if so, the details of number of families who were displaced;
- (e) whether the displaced families have been promised of a fair rehabilitation and compensation by the Government, if so, the details thereof and if not, the reasons therefor; and
- (f) the current status of the disbursement of the compensation and of the rehabilitation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) For restoration and conservation of forests, the Government of India is implementing various centrally sponsored umbrella schemes in States/UTs, including Madhya Pradesh. These include National Mission for a Green India, Integrated Development of Wildlife Habitats, and Forest Fire Prevention and Management (FFPM) schemes. The funds collected under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) as compensatory levies from states are also used for plantation activities by States/UTs. The schemes primarily support ecological restoration through afforestation in and outside forest areas, forest landscape restoration, habitat improvement, soil and water conservation measures and protection etc.

As per the information provided by the Government of Madhya Pradesh, plantation to the tune of 1,74,049 hectares has been done in the State from State Government budget and CAMPA funds.

As per the India State of Forest Report (ISFR) 2021 the State of Madhya Pradesh has recorded an increase of 11 sq.km. in forest cover as compared to ISFR 2019.

- (b) As per information received from the State of Madhya Pradesh, no forest village has been displaced from the National Parks in Madhya Pradesh during the last three years. However, 6 villages have been relocated on voluntary basis from Wildlife Sanctuaries.
- (c) As per the information received from the Government of Madhya Pradesh, all the relocated villages have been rehabilitated. The rehabilitation of forest villages is done as per the guidelines dated 30.10.2008 of the State Government which are based on the guidelines issued by the National Tiger Conservation Authority.
- (d) to (f) The Government of Madhya Pradesh has informed that no families belonging to Tribal community have been displaced due to Cheetah Reintroduction Project in the Kuno National Park.
